

and Telingiri irrigation projects of Orissa are under consideration with the Union Government since June, 1982 and October, 1985 respectively;

(b) if so, the details thereof; and

(c) the time by which these are likely to be cleared?

THE MINISTER OF WATER RESOURCES (SHRI VIDYACHARAN SHUKLA): (a) and (b) Lower Indra Project estimated to cost Rs. 56.55 crores and envisaging annual irrigation of 43486 hectares in Kalahandi and Bolangir districts of Orissa was received in the Central Water Commission in June, 1982 for techno-economic appraisal. After examination the project was sent back to the State in March, 1988 due to non compliance of the observations by the State Government.

Telingiri Project estimated to cost Rs. 22.96 crores envisaging annual irrigation of 10830 hectares in Koraput district of Orissa was received in the Central Water Commission in October, 1985 for techno-economic appraisal. The State Government is required to comply with the observations of the Central Water Commission on the project proposals.

(c) The clearance of the projects depends how soon the State Government complies with the observations of the Central appraising agencies, and obtains clearance from the Ministry of Environment and Forest from environmental and forest angles and from Ministry of Welfare for displacement of Scheduled Caste and Scheduled Tribe population.

[*Translation*]

**Scheme to Encourage Tourism in  
Andaman and Nicobar**

8792. SHRI YASHWANTHRAOPATEL:

Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether the Government have formulated any scheme to encourage the tourism in Andaman and Nicobar Islands;

(b) if so, the details thereof;

(c) whether the Government propose to reduce air fares to encourage tourism; and

(d) if so, the details thereof?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCINDIA): (a) and (b). The Andaman & Nicobar Islands have been identified as a destination for development to tourism. On the basis of the projects along with the estimates received and at the request of the Union Territory Administration, projects/schemes amounting to Rs. 60.32 lakhs have been sanctioned for augmentation of tourism infrastructure during 1991-92.

(a) and (b). The Indian Airlines have decided to introduce at a date to be decided later, a reduce fare structure for travel between the main land and the Andaman & Nicobar Islands.

**Construction of Tourism Lodge, Hotels  
and Yatri Niwas in Maharashtra**

8793. SHRI VILASRAO NAGNATHRAO GUNDEWAR: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) the details of proposals submitted by the Maharashtra Government for construction of tourism lodges, hotels and Yatri Niwas still pending with the Union Government for approval during 1992-93; and

(b) the steps being taken by the Union Government for according approval to them?